

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.375/2017

Subharti Medical College .....Petitioner(s)

VERSUS

Union of India & Ors. ....Respondent(s)

Date : 24/05/2017 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE NAVIN SINHA  
(VACATION BENCH)

For Petitioner(s) Mr. Nidhesh Gupta, Sr. Adv.  
Mr. Amitabh Sinha, Adv.  
Mr. Vivek Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 26.05.2017.

(Sanjay Kumar-II)  
Court Master

(Madhu Narula)  
Court Master